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SECTION 4].**

**MINISTRY OF HEALTH AND FAMILY WELFARE  
(Food Safety and Standards Authority of India)**

**CORRIGENDA**

**New Delhi, the 21<sup>st</sup> December, 2011**

F.No. 3/15015/30/2011.- In the notification of the Food Safety and Standards Authority of India, published in the Gazette of India, at pages 1-118 of Food Safety and Standards(Licensing and Registration)Regulations, 2011, Extraordinary, Part III, Section 4, vide notification number 2-15015/30/2010, dated the 1<sup>st</sup> August, 2011,-

(1) Page 66, line 30, *for* “Part II” *read* “Part I of Schedule 4”.

(2) Page 67, line 27, *for* “Annexure 2” *read* “Annexure 3”.

(3) Page 115, line 25 *for* “5°C” *read* “5°C”.

(4) Page 116,-

(a) line 6, *for* “handlesr” *read* “handler”.

(b) line 11, *for* “600C” *read* “60°C”.

(c) line 12, *for* “50C” *read* “5°C”.

(d) line 28, *for* “-18°C” *read* “-18°C”

(5) Page 117,-

(a) line 15 *for* “50C” *read* “5°C”.

(b) line 20, *for* “ 750C” *read* “75°C”.

(c) line 21, *for* “65 0C” *read* “65°C”.

(d) line 21, *for* “70 0C” *read* “70°C”.

(e) line 38, *for* “740C” *read* “74°C”.

[V.N Gaur]  
Chief Executive Officer